MUMBAI BENCH, MUMBAI

C.P No. 36/(MAH)/2015 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.11.2016

NAME OF THE PARTIES: Mr. Sagar Ambadekar

V/s. M/s. Urban Genesis Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

ORDER

C.P. No. 36/397-398/CLB/MB/MAH/2015

None present from both sides.

List this matter for hearing on 20th December, 2016.

sd/-

B.S.V. PRAKASHKUMAR Member (Judicial)

Dated: 23.11.2016

sd/-

V. NALLASENAPATHY
Member (Technical)